

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 10**  
**(IB)-916(PB)/2020**

**IN THE MATTER OF:**

State Bank of India  
v.  
Sh. Balbir Sharma

.... Petitioner/Applicant  
.... Respondent

**Order Under Section 95 of Insolvency & Bankruptcy Code**

**Order delivered on 05.04.2021**

**CORAM:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner -  
For the Respondent -

**ORDER**

**IA-1521/2021**

None for the applicant.

List on 19.04.2021.

-sd-

**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

-sd-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

05.04.2021  
Ritu Sharma